


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : ..
PETITION NUMBER : CP/639/(IB)/2017
NAME OF THE PETITIONER(S) : NORTH TOWN ESTATES PVT LTD
NAME OF THE RESPONDENT(S) : VISHWAKARMA REAL ESTATE & CONSTRUCTIONS I PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION (Junior)	SIGNATURE
	PRAKASH VENKATARAMIAI	REPRESENTATION BY WHOM (FOR RESPONDENT)	

2. AISHWARYA V
FOR R & P PARTNERS

COUNSEL FOR
- PETITIONER



ORDER

Counsel for both the parties present. Counsel for the Respondent submitted that the time be granted for making the payment as per the schedule. At request, time is enlarged with a direction that on the next date of hearing the balance payments shall be made by way of demand draft. Put up on **05.03.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)